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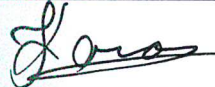
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.263/9/HDB/2019
NAME OF THE COMPANY	Safeway Realtors And Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Cdr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors And Developers Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
APURVA GOKHALE	Adv.		
Karoon Pandey	Adv.	9372141257	

**Counsel for Respondent(s):**

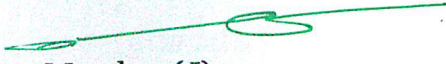
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Operational creditor is present. He reported that Tribunal may appoint IRP from the panel approved by IBBI.

For hearing on the admissibility, list the matter on 18.12.2019.

  
Member (T)  
Binnu

  
Member (J)